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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/2590/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, Smti Sharmila Bhuyan,  
District & Sessions Judge  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 23<sup>rd</sup> March, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJL/2364/2023 dated 16.03.2023

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC for the block period of 2022-2023, for the journey to your home town Guwahati, w.e.f. 13.04.2023 to 23.04.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

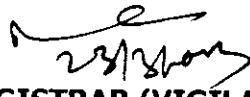
sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII- 03/2022/2591-2592-2593/A. Dated 23.03.2023**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**